

(b) if so, the details there of State-wise;

(c) the details of proposals received from various State Governments in this regard, State-wise; and

(d) the steps taken to clear those proposals, State-wise?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND) (a) and (b) : Gas has been committed to various projects to be located in different States as under:-

<i>States</i>	<i>Qty. (MMSCMD)</i>
Gujarat	19.4
Maharashtra	18.45
Assam	11.06
Tripura	4.85
Andhra Pradesh	5.91
Tamil Nadu	1.53
Madhya Pradesh	4.6
Rajasthan	3.8
Uttar Pradesh	17.05
Delhi	2.60
Haryana	2.50

(c) and (d) : Proposals for allocations of gas are received from the State Governments from time to time, and are considered keeping in mind the availability of gas, and the commitments already made.

Savings In Oil Consumption

5856. SHRI RAM KAPSE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government have received any proposal from IIT, Kanpur regarding alternative area for tapping savings in oil consumption;

(b) if so, the details there of; and

(c) the action taken or proposed to be taken there on?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND) (a) No, Sir,

(b) and (c) : Do not arise.

Clearance To Aromatic Project Of Tamil Nadu

5857. SHRI D. PANDIAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Union Government have cleared any aromatic project proposed to be set up in Tamil Nadu, if so, the details there of; and

(b) if not, the reasons there for?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) and (b) The matter is under review.

[Translation]

Witness Allowance

5858. SHRI SURAJ MANDAL: Will the Minister of HOME AFFAIRS be pleased to state.